

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF**  
**SNEHANJALI AND S.B. DEVELOPERS PRIVATE LIMITED**

**RELEVANT PARTICULARS**

|     |   |   |
|-----|---|---|
| 1.  | Name of corporate debtor  | <b>SNEHANJALI AND S.B. DEVELOPERS PRIVATE LIMITED</b>   |
| 2.  | Date of incorporation of corporate debtor   | 14/01/2019  |
| 3.  | Authority under which corporate debtor is incorporated / registered   | Registrar of Companies, Mumbai  |
| 4.  | Corporate Identity No./Limited Liability Identification No. of corporate debtor   | U45309MH2019PTC319525   |
| 5.  | Address of the registered office and principal office (if any) of corporate debtor  | Ground Floor, Rajpipla Linking Road, Santacruz West, Mumbai, Maharashtra 400054   |
| 6.  | Insolvency commencement date in respect of corporate debtor   | 07/03/2024  |
| 7.  | Estimated date of closure of insolvency resolution process  | 03/09/2024, being 180 <sup>th</sup> day from commencement of CIRP   |
| 8.  | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Dinesh Kumar Deora<br>Reg No. –<br>IBBI/IPA-002/IP-N00958/2020-2021/13041   |
| 9.  | Address and e-mail of the interim resolution professional, as registered with the Board   | <b>Address</b> – B-202, ABT Apartment, Rani Sati Marg, Near Navjivan School, Malad (East), Mumbai, Maharashtra 400097<br><b>Email</b> – dinesh.deora@yahoo.com                                    |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional   | <b>Address</b> – 205, 2 <sup>nd</sup> Floor, Nadiadwala Market, Near SM Lal, Poddar Road, Malad (East), Mumbai 400097<br><b>Email</b> – o2snehanjali.cirp@gmail.com                               |
| 11. | Last date for submission of claims  | 21/03/2024, being 14 <sup>th</sup> day from commencement of CIRP  |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | 1) Home Buyers  |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1) Mr. Manish Dawda<br>IBBI/IPA-001/IP-P02506/2021-2022/13797<br>2) Mr. Hemant Shetye<br>IBBI/IPA-002/IP-N00894/2019-2020/12872<br>3) Mr. Snehal Kamdar<br>IBBI/IPA-001/IP-P00415/2017-2018/10738 |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives<br>Are available at:  | Web link:<br><a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a><br>Physical address: Same as point no. 10 above  |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of **SNEHANJALI AND S.B. DEVELOPERS PRIVATE LIMITED** on 7<sup>th</sup> March 2024.

The creditors of **SNEHANJALI AND S.B. DEVELOPERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **21<sup>st</sup> March 2024** to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry no. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry no.13 to act as authorised representative of the class – Home Buyers, in Form CA.

The relevant forms can be downloaded from the website <https://ibbi.gov.in/en/home/downloads>

**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/-

**Dinesh Kumar Deora**

Interim Resolution Professional

Date: 9<sup>th</sup> March 2024

Reg. No - IBBI/IPA-002/IP-N00958/2020-2021/13041

Place: Mumbai

AFA valid up to 30.06.2025

